

**Title: The Coastal Aquaculture Authority (Amendment) Bill, 2023.**

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PARSHOTTAM RUPALA): Madam, I beg to move for leave to introduce a Bill to amend the Coastal Aquaculture Authority Act, 2005.

**माननीय सभापति :** प्रश्न यह है:

कि तटीय जलकृषि प्राधिकरण अधिनियम, 2005 का संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।?

प्रस्ताव स्वीकृत हुआ ।

SHRI PARSHOTTAM RUPALA: Madam, I introduce the Bill.

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**14.05 hrs**